

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1627
(TO BE ANSWERED ON THE 1st August 2022)**

SETTING UP OF ERUMELI AIRPORT

1627. SMT JEBI MATHER HISHAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether sanction has been given to the State Government of Kerala to set up an airport at Erumeli near Sabarimala in Kerala; and
(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Government of India has received a proposal from M/s. Kerala State Industrial Development Corporation (KSIDC) for grant of 'Site Clearance' under Greenfield Airports Policy, 2008 for setting up of Greenfield Airport at Kottayam near Sabarimala. Subsequently, State Government has submitted the updated Techno Economic Feasibility Study (TEFS) Report. Approval of the proposal for 'Site Clearance' depends on examination of the updated TEFS Report by Airports Authority of India (AAI) and Directorate General of Civil Aviation (DGCA) and the compliances by KSIDC to the observations thereon.
